

**HIGH COURT OF JHARKHAND, RANCHI**

**OFFICE ORDER NO. 247 /ACCTS.**

**DATED THE 8<sup>TH</sup> OF MAY, 2023**

The court has been pleased to re-constitute the Hon'ble Establishment Committee in the High Court, comprising of:-

- (i) Hon'ble Mr. Justice Shree Chandrashekhar, Chairman
- (ii) Hon'ble Mr. Justice Sujit Narayan Prasad, Member
- (iii) Hon'ble Mr. Justice Anil Kumar Choudhary
- (iv) Hon'ble Mrs. Justice Anubha Rawat Choudhary
- (v) Hon'ble Mr. Justice Ambuj Nath

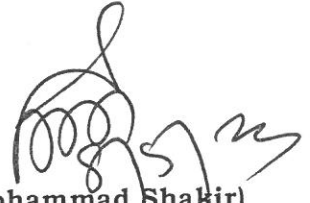
**By Order  
Sd/-**

**(Mohammad Shakir)  
Registrar General**

**Memo No. 1026 / Accts.**

**DATED THE 8<sup>TH</sup> OF MAY, 2023**

Copy forwarded to the Registrar (Administration)/ Member Secretary, S.C.M.S./ Registrar (Establishment)/ C.P.C. E-Committee/ P.S. to Hon'ble The Chief Justice/ All Joint Registrars/ All Deputy Registrars/ Incharge P.A. Section/Sr. Secretaries/ Secretaries/ Sr. P.A.s/ P.A.s attached with all the Hon'ble Judges of this Court/ Assistant Registrar-cum-Court Officer/ All Assistant Registrars/ All Court Masters/ All Section Officers/ Oath Commissioner/ Stamp Reporter I/c / C.P.C. Section for uploading the same on the official website of Hon'ble High Court of Jharkhand -- High Court of Jharkhand, Ranchi for information and necessary action.

  
**(Mohammad Shakir)  
Registrar General**